

Distribution) Order, 1981 which does not provide for issue of ration cards to persons, not settled permanently or temporarily in Delhi. It also does not provide for grant of additional quota of specified food articles to ration card holders for their quests except in the case of Members of Parliament. There is no proposal for extending facilities to provide ration cards to the outsiders and those who are strangers.

**News-Item captioned "Bangladesh plan for trade centre across border"**

611. SHRI R. L. BHATIA: Will the Minister of COMMERCE be pleased to state:

(a) whether his attention has been drawn to the news-item 'Bangladesh Plan for trade centre across border' appearing in the 'Patriot', New Delhi, dated the 8th January, 1981;

(b) if so, Governments reaction thereto; and

(c) the stage at which the matter stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) to (c). While Government have seen the press report, enquiries made so far have not revealed any such plan for a trade centre by Bangladesh.

**Opening of Branch Office of L.I.C. at Bhadrak, Orissa**

612. SHRI ARJUN SETHI: Will the Minister of FINANCE be pleased to state:

(a) the number of Life Insurance Corporation of India Branch Offices functioning in the state of Orissa;

(b) the main criteria for opening such offices;

(c) whether Bhadrak town in the district of Balasore fulfils the criteria prescribed for opening such offices; and

(d) if so, the reasons for not opening a branch office at Bhadrak?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MANGANBHAI BAROT): (a) 20.

(b) The average new business in terms of sum assured for the last three years from the area to be covered by a new branch should be at least Rs. 150 lakhs, and the same should also hold for the residual area after the bifurcation of a branch.

(c) No, Sir.

(d) Does not arise.

**Opening of Head Office of Orissa Aluminium Complex at Bhubaneswar, Orissa**

613. SHRI GIRIDHAR GOMANGO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether his Ministry has approved to locate the Head Office of Orissa Aluminium Complex at Bhubaneswar, Orissa;

(b) if so, when the formal office will be opened at Bhubaneswar;

(c) whether the Registered Office of the Orissa Aluminium will be located in Orissa;

(d) if so, the place selected for; and

(e) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (d). The National Aluminium Company Limited (NALCO) which has been set up for implementing the Orissa Aluminium Complex has been registered on 7-1-1981. The Registered Office of NALCO is located at Bhubaneswar at 'Ipicol House', Janpath, Bhubaneswar.

(e) Does not arise.